

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Copy of order dt. 19.2.03
issued to the counsel
for both side.

My
20/2/03
S.O.

1) For admission
and hearing.
(Part - heard).

My
11/3/03
Bench

1) For admission
and hearing with
OA no. 111/02.
(Part - heard)

My
1/4/03
Bench

Original common order
dt. 29/4/03 is kept with
OA no. 557/01.

My
23/5/03
Copy of order dt. 29/4/03
issued to the counsel for
both side.

My
23/5/03

approved for compassionate appointments,
Divisionwise. Call this matter on 12.3.2003.

Handover copies of this order to
the learned counsels for the parties.

Vice-Chairman
19/2

Order dated 12.03.2003.

Hear further.

Adjourned to 02.4.03 alongwith
OA-111/02 and OA-557/01
Vice-Chairman.

Order dated 02.04.2003.

heard further. hearing is concluded
and orders are reserved.

Vice-Chairman.

Order dated 29.04.03.

OA 557/01
OA 111/02
OA 138/02

Common order passed in the foregoing
three OAs by the Bench consisting of Hon'ble v.c
Sh. B.N. Som is pronounced in open court by
this Bench in terms of Rule 107 of CH Rules of
procedures. As per the observations contained
therein, this OA fails. No costs.

Member